

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 266/2017
O.A. No. 3984/2014**

New Delhi this the 26th day of May, 2017

**Hon'ble Shri V. Ajay Kumar : Member (J)
Hon'ble Shri Shekhar Agarwal : Member (A)**

1. Asheesh,
S/o Shri Om Prakash,
R/o: 48, Village : Tilang Pur Kotla,
Post Office-Najafgarh,
New Delhi-110043.
2. Pawan Kumar Verma,
S/o Shri Satvir Singh Verma,
R/o D-39, Hari Vihar Phase-III,
Near MCD Office, Kakrola Post Office,
New Delhi-110078.
3. Pankaj Sharma,
S/o Shri Satprakash,
R/o :J-9/2, Gali No.10,
Bharam Puri, Delhi-110053.
4. Kamal Singh,
S/o Shri Vikram Singh
R/o :169, 8th Floor, C-Block,
ESI Colony, Basai Darapur,
New Delhi-110015.
5. Niraj Xavier Thakur,
S/o Shri Xavier Peter Thakur,
R/o: 274, Type-I, ESI Colony,
Basai Darapur, New Delhi – 110 015. .. Petitioners

(By Advocate : Mr. Sudhir Nagar)

Versus

Deepak Kumar
Director
Employees' State Insurance Corporation
Panchdeep Bhawan, C.I.G., Marg,
New Delhi – 110 002.Respondent

(By Advocate : Mr. Prateek Kumar for Mr. Yakesh Anand)

O R D E R (ORAL)**By Mr. V. Ajay Kumar, Member (J) :**

When this matter was taken up for hearing, learned counsel for the respondent while producing order dated 19.05.2017 submits that they have fully complied with the orders of this Tribunal.

2. In view of the aforesaid compliance, the C.P. is closed. Notice issued to the alleged contemnor is discharged. However, the petitioners are at liberty to challenge the said order passed by the respondent, if they are still aggrieved, in accordance with law.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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